NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.62/(MAH)/2014 CA No. 237/2014 & 280/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES: Mr. Rajoo Shah

V/s. M/s. Safal Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58-59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. N</u>	No. NAME	DESIGNATION	SIGNATURE
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	MIS Bate	iya Udeshi & Associate	<i>b</i>
	Adu-	iya Udeshi & Associate	
2)	ilb	BARAL - Adu JOSHE FOR RESP. NO. 1	B/hoody.
	Nor. Kura	Chant Kaushik, Adu. Gharay Lo. andent NOS. 2404	Janstule.
-	for Reel	, andent NOs. 2404	

ORDER

C.A. Nos. 237/2014 & 280/2014 in C.P. No. 62/58, 59, 397, 398/CLB/MB/2014

Ld. Counsel for both sides are present.

With the consent of both the parties, list this matter for hearing on 6th January, 2017.

B.S.V. PRAKASH KUMAR Member (Judicial)

Dated: 28.11.2016

Sd/V. NALLASENAPATHY
Member (Technical)